

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1585

TO BE ANSWERED ON THE 08<sup>TH</sup> DECEMBER, 2015/AGRAHAYANA 17, 1937 (SAKA)

SEXUAL ABUSE OF CHILDREN

1585. SHRI VIRENDER KASHYAP:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of sexual abuse of children are on the rise in the country;
- (b) if so, the details thereof and the total number of such cases reported and guilty arrested and the action taken against them during each of the last three years and the current year, State-wise; and
- (c) whether the Government has any proposal to increase the punishment for such convicts and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): As per information provided by the National Crime Records Bureau (NCRB), a total of 8,541, 12,363 and 13,766 cases of rape (section 376 IPC) of children (below 18 years) were reported in the country during 2012, 2013 and 2014 respectively, showing a rising trend. Furthermore, a total of 8,904 cases were registered under the Protection of Children from Sexual Offences Act, 2012 during 2014. State/UT wise cases registered, cases charge sheeted, cases convicted, persons arrested persons charge sheeted and persons convicted under rape of children and the Protection of Children from Sexual Offences Act, 2012 during 2012-2014 is enclosed at Annexure - I and Annexure - II respectively. Furthermore, as per provisional Monthly Crime Statistics, State/UT wise cases registered under rape and the Protection of Children from Sexual Offences Act, 2012 under crime against children during 2015 is enclosed at Annexure - III.

(c): The Criminal Law (Amendment) Act 2013, which has come into force since 3<sup>rd</sup> Feb, 2013 on crimes against women, has enhanced punishment for crimes like rape, sexual harassment, stalking, voyeurism, acid attacks, indecent gestures like words and inappropriate touch etc.

The new law has provisions for increased sentence for rape convicts, including life-term and death sentence, besides providing for stringent punishment for offences such as acid attacks, stalking and voyeurism

As per the seventh schedule to the Constitution of India `Police` and `Public Order` are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/ Union Territory Administrations. Ministry of Home Affairs has issued an advisory dated 14<sup>th</sup> July, 2010 on crime against children which is available at

[http://www.mha.nic.in/sites/upload\\_files/mha/files/pdf/AdvCrime-children-280710.pdf](http://www.mha.nic.in/sites/upload_files/mha/files/pdf/AdvCrime-children-280710.pdf)

\*\*\*\*\*

State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under rape of children (below 18 years) during 2012-2014

SL	State/UT	2012						2013						2014					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	613	624	46	604	705	56	770	616	42	820	616	58	477	295	13	638	404	13
2	Arunachal Pradesh	18	11	1	18	10	1	35	23	0	33	24	0	43	39	1	42	48	1
3	Assam	156	93	0	155	93	0	230	134	4	223	139	4	125	60	2	111	60	2
4	Bihar	137	113	17	148	141	17	86	117	20	96	116	21	103	117	13	121	142	16
5	Chhattisgarh	519	524	96	531	540	78	595	593	66	682	682	130	806	799	88	890	909	111
6	Goa	38	23	1	49	29	1	59	38	1	63	45	1	57	49	2	70	63	2
7	Gujarat	150	143	12	210	201	13	263	243	11	314	302	19	291	275	5	397	382	5
8	Haryana	276	245	15	379	379	15	388	335	49	477	468	58	416	385	90	502	486	102
9	Himachal Pradesh	89	73	16	129	118	23	130	124	32	205	198	28	135	114	24	162	155	32
10	Jammu & Kashmir	13	13	1	21	21	1	25	17	2	25	25	2	37	27	1	37	35	1
11	Jharkhand	6	2	0	4	2	0	23	9	1	10	12	4	78	74	9	100	87	11
12	Karnataka	142	130	17	178	156	19	270	203	17	330	293	14	694	553	20	807	666	22
13	Kerala	455	387	22	604	476	25	637	457	34	703	554	25	754	657	35	848	841	38
14	Madhya Pradesh	1632	1638	232	1970	1983	279	2112	2033	457	2538	2518	574	2352	2327	552	2915	2918	658
15	Maharashtra	917	825	43	1257	1212	47	1546	1309	44	1932	1762	58	1714	1527	57	2018	1907	65
16	Manipur	17	1	0	7	1	0	40	4	0	3	2	1	38	13	0	22	7	0
17	Meghalaya	81	20	2	84	25	2	112	90	4	99	91	5	61	77	7	69	82	7
18	Mizoram	73	64	29	74	64	27	57	42	11	56	44	11	91	66	23	90	64	23
19	Nagaland	7	14	10	8	24	24	3	3	7	3	3	3	11	5	2	9	5	1
20	Odisha	192	174	7	242	232	11	509	377	20	479	469	21	753	609	13	715	678	15
21	Punjab	295	190	54	282	234	68	490	369	182	520	402	191	476	388	97	553	461	104
22	Rajasthan	572	408	111	491	488	142	892	689	99	902	903	232	825	625	126	775	764	140
23	Sikkim	21	30	10	19	12	30	25	25	48	43	50	45	40	32	18	36	32	2
24	Tamil Nadu	292	242	33	333	285	44	419	378	32	505	423	33	0	188	68	6	242	60
25	Telangana													583	445	32	883	719	32
26	Tripura	17	36	2	12	45	12	43	51	4	68	54	10	122	76	6	119	106	8
27	Uttar Pradesh	1040	930	250	1581	1349	333	1381	1166	264	2143	1701	334	1538	1452	273	2346	2156	372
28	Uttarakhand	34	31	15	33	30	13	32	28	20	39	38	29	84	79	10	96	99	13
29	West Bengal	285	186	8	178	138	8	377	335	9	354	377	13	0	0	0	0	0	0
	<b>TOTAL STATE(S)</b>	<b>8087</b>	<b>7170</b>	<b>1050</b>	<b>9601</b>	<b>8993</b>	<b>1289</b>	<b>11549</b>	<b>9808</b>	<b>1480</b>	<b>13665</b>	<b>12311</b>	<b>1924</b>	<b>12704</b>	<b>11353</b>	<b>1587</b>	<b>15377</b>	<b>14518</b>	<b>1856</b>
30	A & N Islands	10	5	1	17	8	1	21	29	2	29	41	2	20	16	1	24	21	1
31	Chandigarh	17	21	7	18	18	8	19	13	15	27	14	16	32	31	12	34	42	13
32	D&N Haveli	1	1	1	1	1	2	4	2	0	4	2	0	2	2	0	3	3	0

33	Daman & Diu	4	4	1	9	9	1	4	4	0	4	4	0	1	1	1	1	1	1
34	Delhi UT	415	368	97	516	507	145	757	657	114	804	830	120	1004	895	116	933	912	144
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	7	10	1	9	13	1	9	3	0	14	7	0	3	2	0	3	3	0
TOTAL UT(S)		454	409	108	570	556	158	814	708	131	882	898	138	1062	947	130	998	982	159
TOTAL (ALL INDIA)		8541	7579	1158	10171	9549	1447	12363	10516	1611	14547	13209	2062	13766	12300	1717	16375	15500	2015

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

State/UT wise Section wise cases registered (CR), Cases Chargesheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Charge sheeted (PCS) and Persons Convicted (PCV) under the Protection of Children from Sexual Offences Act during 2014

SL	State/UT	The Protection of Children from Sexual Offences Act					
		CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	106	52	1	113	83	1
2	Arunachal Pradesh	5	3	0	6	3	0
3	Assam	311	141	5	308	141	5
4	Bihar	57	46	4	72	58	6
5	Chhattisgarh	417	370	22	415	412	22
6	Goa	4	0	0	2	0	0
7	Gujarat	118	58	0	117	66	0
8	Haryana	3	2	0	2	2	0
9	Himachal Pradesh	22	14	0	19	14	0
10	Jammu & Kashmir	0	0	0	0	0	0
11	Jharkhand	31	25	4	33	26	4
12	Karnataka	620	476	7	667	570	7
13	Kerala	439	325	8	433	352	8
14	Madhya Pradesh	126	122	11	141	141	11
15	Maharashtra	190	149	0	174	167	0
16	Manipur	7	1	0	7	1	0
17	Meghalaya	48	41	0	44	41	0
18	Mizoram	42	32	0	17	7	0
19	Nagaland	0	0	0	0	0	0
20	Odisha	109	73	0	100	78	0
21	Punjab	25	20	1	32	24	1
22	Rajasthan	191	165	0	177	177	0
23	Sikkim	23	18	1	23	19	1
24	Tamil Nadu	1055	575	5	1141	643	5
25	Telangana	25	6	0	35	10	0
26	Tripura	32	26	3	31	26	3
27	Uttar Pradesh	3637	3042	9	6018	4730	14
28	Uttarakhand	74	58	4	70	68	4
29	West Bengal	1058	650	12	864	802	12
	<b>TOTAL STATE(S)</b>	<b>8775</b>	<b>6490</b>	<b>97</b>	<b>11061</b>	<b>8661</b>	<b>104</b>
30	A & N Islands	0	0	0	0	0	0

31	Chandigarh	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	107	64	3	93	66	5
35	Lakshadweep	1	1	0	3	3	0
36	Puducherry	21	18	0	15	18	0
	<b>TOTAL UT(S)</b>	<b>129</b>	<b>83</b>	<b>3</b>	<b>111</b>	<b>87</b>	<b>5</b>
	<b>TOTAL (ALL INDIA)</b>	<b>8904</b>	<b>6573</b>	<b>100</b>	<b>11172</b>	<b>8748</b>	<b>109</b>

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

**Annexure-III**

**State/UT wise cases reported under rape of children (below 18 years) and the Protection of Children from Sexual Offences Act, 2012 during 2015 (provisional)**

S. No.	State/UT	Rape of Children (upto 18 years)	The Protection of Children from Sexual Offences Act, 2012	Remarks Figures are upto the month of
1	Andhra Pradesh	340	85	September
2	Arunachal Pradesh	45	1	September
3	Assam	26	145	June
4	Bihar	30	1	August
5	Chhattisgarh	367	50	June
6	Goa	35	1	October
7	Gujarat	248	1	September
8	Haryana	2	85	August
9	Himachal Pradesh	85	8	September
10	Jammu & Kashmir	0	0	upto August except Jan to March
11	Jharkhand	45	5	August except July
12	Karnataka	374	335	September
13	Kerala	470	329	August
14	Madhya Pradesh	884	37	August
15	Maharashtra	1373	144	September
16	Manipur	9	22	September
17	Meghalaya	23	70	August
18	Mizoram	30	67	September
19	Nagaland	7	0	September
20	Odisha	446	78	July except May
21	Punjab	150	9	May
22	Rajasthan	191	48	May

23	Sikkim	18	3	September
24	Tamil Nadu	670	367	September
25	Telangana	378	117	September
26	Tripura	55	0	August
27	Uttar Pradesh	610	1259	August
28	Uttarakhand	33	0	September
29	West Bengal	NR	NR	
	<b>Total (State)</b>	<b>6944</b>	<b>3267</b>	
30	A & N Islands	20	1	September
31	Chandigarh	29	1	October
32	D & N Haveli	3	2	September
33	Daman & Diu	1	0	July
34	Delhi	471	60	August
35	Lakshadweep	0	0	September
36	Puducherry	0	27	September except August
	<b>Total (UTs)</b>	<b>524</b>	<b>91</b>	
	<b>Total (All India)</b>	<b>7468</b>	<b>3358</b>	



Source : Monthly Crime Statistics

NR stands for data not received

Data is provisional